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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

R.A. No.175/2002
IN
O.A.NO.1561/2002

New Delhi, this the 23rd day of August, 2002

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri R.C. Khurana
D/Man, Grade-II (Civil)
s/o Late Shri D.D. Khurana aged 50 years
R/O B-1/216, Lajpat Nagar, New Delhi

.....Applicant

Versus

Union of India through

1. The Secretary, Ministry of Communication
Govt. of India
Sanchar Bhawan, New Delhi
2. The Chief Engineer
(P&D), Civil-II
Department of Telecom/BSNL
TRA Building, Jhandewalan, New Delhi
3. The Supdt. Surveyor of Works, Civil-II
Dept. of Telecom/BSNL
6th Floor, Mohan Singh Place
New Delhi
4. The Deputy Secretary to the Govt. of India
Ministry of Communication
Sanchar Bhawan
20, Ashoka Road, New Delhi-1

...Respondents

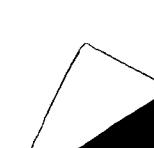
O R D E R (in circulation)

Shri S.A.T. Rizvi:-

The present R.A. has been filed seeking recall/review of the

order passed by this Tribunal on 6.6.2002 in OA-1561/2002.

Dr

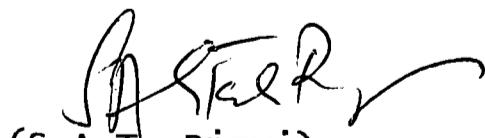


2. The aforesaid order sought to be reviewed was passed at the admission stage itself without any representation on behalf of the respondents.

3. By the aforesaid order, the respondents have been directed to dispose of the various representations filed by the applicant by passing a reasoned and a speaking order. Such an order cannot be said to suffer from a mistake on the face of the record. No other justification has been advanced for reviewing the said order. As a matter of fact, the direction issued by the Tribunal cannot be said to adversely affect the applicant in any manner. For these reason also, there is no justification for reviewing the order in question.

4. After a careful consideration of the matter, we also ^{do} not find any error apparent on the face of the record nor do we find any other justification which may require review of our order under Order XLVII Rule 1 of the CPC read with Section 22 (3)(f) of the Administrative Tribunals Act, 1985.

5. In the circumstances, the RA is rejected.


(S.A.T. Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

/sunil/